REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI NAWAL KISHORE (Uttar Pradesh) : Sir, I beg to lay on the Table a copy each of the following Reports of the Public Accounts Committee (1973-74) :

1. Hundred and Thirteenth Report on action taken by Government on the recommendations of the Committee contained in their 94th Report (Fifth Lok Sabha) relating to the Ministry of Finance.

2. Hundred and Thirty-second Report on action taken by Government on the recommendations of the Committee contained in their 93rd Report (Fifth Lok Sabha) on Audit Reports on the Accounts of Khadi and Village Industries Commission for the years 1964-65 to 1970-71.

3. Hundred and Thirty-third Report on the Report of the Comptroller and Auditor General of India for the year 1971-72. Union Government (Civil) relating to the Ministries of Finance, Home Affairs and Cabinet Secretariat (Department of Personnel).

REPORTS OF THE COMMITTEE ON PI BLIC UNDERTAKINGS

SHRIMATI PURABI MUKHOPADHY-AY (West Bengal) : Sir, I beg to lay on the Table a copy each of the following Reports of the Committee on Public Under-lakings (1973-74) :

1. Fifty-fifth Report on Hindustan Photo Films Manufacturing Company Limited.

2. Fifty-sixth Report on Indian Drugs and Pharmaceuticals Limited.

3. Minutes of the sittings of the Committer on Public Undertakings relating to action taken by Government on Reports of the Committee on Public Undertakings. 4. Minutes of the sittings of the Committee on Public Undertakings relating to Procedure and Miscellaneous Matters.

REPORT OF THE JOINT COMMITTEE OF THE HOUSES ON THE DISTURBED AREAS (SPECIAL COURTS) BILL, 1972

SHRI SIKANDER ALI WAJD (Maharashtra) : Sir, I beg to lay on the Table a copy of the Report of the Joint Committee of the Houses on the Bill to provide for the speedy trial of certain offences in certain areas and for matters connected therewith.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Reported smuggling of Uranium to Pakistan and China

SHRI HARSH DEO MALAVIYA (Uttai Pradesh) : Sir, I beg to call the attention of the Minister of Atomic Energy to the reported smuggling of uranium from Jaduguda complex, near Jamshedpur, to Pakistan and China.

[Mr. Chairman in the Chair]

THE MINISTER OF IRRIGATION AND POWER WHO WILL ALSO ASSIST THE PRIME MINISTER IN PAR-LIAMENTARY WORK RELATING TO THE DEPARTMENTS OF ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. C. PANT) : Sir. as Honourable Members are aware, the Uranium Corporation of India Limited, a Public Sector Undertaking under the Department of Atomic Energy, is engaged in the mining of uranium ore and processing the ore into the uranium concentrate for the nuclear programme of the country. The mines are situated at Induguda in the Singhbhum District of Bihar.

According to the information supplied by the Deputy Superintendent of Police, Jamshedpur, the police raided a house in Jamshedpur on the night of 21st April, 1974, and recovered about 51/2 Kgs. of material said to be uranium. The material consisted of 750 grams of yellow coloured powder and the rest ash coloured powder put in several plastic bags. The police have made 5 arrests so far. Two of the arrested persons are reported to have brought this material from Jaduguda. One of these two persons is a semi-skilled workman (Helper Grade 'A') working in the Chemical House of the Mill and the other is an ex-employee of the Company dismissed from service in 1971. Both these persons are reported to be residents of a village near Jaduguda. One of the arrested persons is a police constable. Two other arrested persons are said to be interested in the purchase of this material. The price, at which the sale was to take place, was unofficially reported to be Rs. 400 per kilogram. The police searched the houses of the workmen in the village on 22nd April 1974 and found three small plastic bags in the house of the ex-employee. The police investigations are in progress. The exact source, from which the material was taken, is not conclusively established so far as we do not know the analysis officially of the seized material.

It apnears on preliminary examination of the yellow powder that it is not uranium concentrate. The ash coloured material is also reported to be a fine powder. The police have been requested to furnish some quantities of the seized material for chemical testing and assay purposes. They have also been requested to give their investigation report as and when completed. In the meanwhile, the stores of uranium concentrates have been checked by the Company and are found to be in tact.

In view of the strategic importance of the operations undertaken by the Company, the security arrangements of the Company were entrusted to the Central Industrial Security Force with effect from 17th May, 1972.

1974] to a matter of Urgent Public 78 Importance

Adequate physical safeguards exist in the Department of Atomic Energy in respect of nuclear material at its various establishments where such material is stored or used. The Government, however, keeps abreast of the view expressed by others on the subject and keeps the question of ade' quacy of safeguards under constant review.

SHRI HARSH DEO MALAVIYA : Sir, from the remarks which have been made by the hon. Minister it would appear that the theft is perhaps not of a very serious type in so far as the material taken away is concerned. He says that the stock has been found to be intact and that some yellow stuff which was found has been tested and does not contain uranium. All these things are there. Further, some plastic bags containing some yellow powder with tags showing their prices were also recovered from the arrested persons. Among the arrested persons there is a constable, a worker of the Tata Engineering and Locomotive Works and his nephew who is a B.Sc. student and two Adivasis named Jairam Majhi and Dayanidhi Majhi working in the Uranium Corporation. The material recovered from the possession of the alleged culprits was in powder or cake form and looked like a highly finished product. This is what the press reported in today's papers. Now, Sir, it is also said that according to the confessional statement made by one of the arrested persons the product was to be sold at Rs. 5,000 per kilogram. Now. as to what was the total amount taken away is not indicated in the reports. Perhaps it is not very much; it is about five kilograms they say. Well, Sir. I am sure more inquiries will be conducted, more details will be found out and the House would be informed. Jaduguda is 35 kilometres from the town of Jamshedpur. And there are other uranium deposits in this country. We need not emphasise the value of uranium. According to a reply which was perhaps given in this House by the hon. Minister-if I am not mistaken-some deposit has also been found near Jhansi or is likely to be found ; some investigations are going on. Now, Sir. this is a very serious question. Off

to a matter of Urgent Public 80 Importance

[Shri Harsh Deo Malaviya]

and on, in this House, through Call Attention Notices, through discussions and through debates we are discussing the serious problem of smuggling in our country and as yet we have failed to deal with this menace. Sometime ago there was a discussion about Gujarat and we were told that for Gujarat coast some very fast boats were being purchased. There is a report that this smuggling has been going on for quite some time. Has the hon. Minister any idea as to since how long this kind of smuggling has been going on ? The paper say it has been going on for quite some time.

MR. DEPUTY CHAIRMAN : You need not repeat what has been said in the papers. You ask for the clarification of the Minister.

SHRI HARSH DEO MALAVIYA : I am seeking a clarification. Sir. It has been going on for some time. Since what time ? That is number one.

There was also a statement by an hon. Member in the other House that . . .

MR. DEPUTY CHAIRMAN : We are very much short of time, Mr. Malaviya. So don't keep on repeating what has been said elsewhere.

SHRI HARSH DEO MALAVIYA : You always say this. You decide how much time we should have, two minutes, three minules, five minutes.

श्री राजनारायण (उत्तर प्रदेश): मेरा एक निवे-दन है कि मालवीय जी को थोड़ा ग्रीर समय दिया जाय क्योंकि यह सदन में नये मेम्बर हैं। उन को थोड़ा ज्यादा समय दीजिए।

SHRI HARSH DEO MALAVIYA Kindly tell me how much time I have got. Five minutes but already four minutes are over.

SHRI HARSH DEO MALAVIYA : Now, has there been Naxalite aclivity in this area ? It was also reported in the

press. And were some foreigners arrested in the area? It was alleged in the other House. Then what is the pattern of vigilance which is being exercised ? If there are other uranium mines to be discovered what steps do the Government propose to take? Will the Government consider it advisable to take it away from the Central Industrial Security Force and create a special cadre to safeguard our uranium deposits ?

SHRI K. C. PANT : Sir, investigations are going on as I said and I have given practically all the information that I have been able to obtain since yesterday and from the information I have got it does appear that the theft is not a very serious one because as I said although the ana lysis has not been conducted thoroughly, yet from the preliminary findings it seems that the yellow powder is sulphur and this sulphur could come from the Jaduguda mills, it could come from some of the other plants in the area. I do not know but my friend said that one of the persons arrested is the nephew of a worker in It is possible that the sulphur TELCO. could come also from the Tata mills ; that is also possible. But it is a very small quantity of about 51/2 Kgs. in all the yellow sulphur is less than a Kg, 750 grammes only. The anxiety of hon., friends about any possibility of smuggling out of uranium is understandable but this is on a scale which is very very small. If the kind of ore with the kind of concentration of uranium in it were to be utilised for making a bomb then first you would have to concentrate it and 100 tonnes of the concentrate would have to be rut in a reactor and further processing will have to take place before you get plantonium etc. So this quantity of . . .

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh) : Sir, he is misleading the House. When he is saying 100 tonnes . . .

MR. DEPUTY CHAIRMAN : You will get your turn.

SHRI K. C. PANT : I find his name is [here. He is very impatient.

MR. DEPUTY CHAIRMAN : Yes, the next question will be by him.

श्री राजनारायण : अगर उन का नाम है तो क्या अगर बीच में कोई गलत बात कहे तो उस को टोका नहीं जा सकता ? श्रीमन्, मेरा प्वांइट ऑफ आईर है । पालियामेंटरी प्रोसेंस में इंटरपोलेंखन है, क्वेण्चन है, एडजर्नमेंट मोखन हैं । आखिर मैं जानना चाहता हूं कि हमारा सदन क्या है?

श्रो उपसभापति : सब कुछ हे

श्री राजनारायणः तो अगर माननीय मंत्री जी गलतवयानी करें तो क्या सदन का कोई माननीय सदस्य चुप बैटा रहें। उन को बीच में रोका जा गकता है।

श्री उपसभापति: उन को पहले अपना बयान पूरा कर लेने दीजिए उस के बाद यह देखा जा सकता है कि क्या उन्होंने सही कहा है श्रीर क्या गलन कहा है।

SHRI K. C. PANT : Sir, about the price of the material I have already indicated the information that I have and this does not quite tally with the report which my friend read out. Now about the menace of smuggling on the coast, that is really not a part of this question. It is a much wider question, the smuggling of all kinds of goods. About Naxulite activities, whether foreigners were arrested, how long this has been going on, etc. I cannot really give answers because these arc aucstions—if at all they haw- any relevance here—which will come out in the course of the investigation.

About other mines being discovered, it is possible. Geologists are working in that area but I cannot say whether new mines will or will not be discovered but I can say that geologists are working in the area. Whether there is need for some other organisation than the CISF for security purposes is also a question which I cannot answer now but all I can say is that security arrangements would be checked in spite of the fact that the concentrate has been found to be in tact.

to a mailer of Urgent Public 8 Importance

In spite of that I shall advise the Atomic Energy Commission to review the security arrangements in this area.

SHRI SUBRAMANIAN SWAMY : Sir, I have been very much interested in the development of atomic energy in this country for quite some time and I have been associated with the move for the production of nuclear weapons from a very early stage. So, what the Minister has said just now makes me wonder whether knows what is going on. Five kii of some powder were discovered and the Minister says that it seems that it may be sulphur. This was discovered about ten days ago. The Atomic Energy Commission is not able to decipher whether it is sulphur or not. If it is of the right composition of uranium, you need only about live to eight kilograms to produce a 20-kiio tonne bomb. I do not know that what the composition is. Parliament is always kept In dark about atomic energy. Each time we are told, no, no, it is a secret and we cannot tell you. This is what is going on. In spite of all the national security China and Pakistan seem to find out more about our atomic energy programme than M of Parliament are given to understand. I would like a clarification and explanation as to why this situation has arisen. Is this the tip of the iceberg? Below this if you look at some of the related events, then it becomes clear that this is the tip of the iceberg. The Atomic Energy Commission and in particular one department is suffering from a very serious ailment. I would say Parliament should be concerned with it and come to grips with it. If the Minister does not come to grips with the problem, Parliament should force him to do so and put things in order. For example, Dr. Sarkar disappeared in October. He was a very brilliant scientist. There is no trace ot him yet and the Government has no information. They say they are looking and looking. It is a very small country. If they want to catch political prisoners, they are able to do it in a very short time, but why cannot they find out this scientist? Since October he has been missing. Today

83 Calling Attention [RAJYA SABHA]

to a matter of Urgent Public 84 Importance

[Shri Subramanian Swamy.]

there is a statement by Mrs. Sarkar. They ha\e \therefore 1 \ years old child. No attempt has been made to locate Doctor Sarkar. It means that the department is having problems, is having ailments which need to be set right. Dr. Kothandaraman in th; same area and in the same department committed suicide in 1968 due to frustration. There was no enquiry and no explanation. Parliament has not been taken into confidence. Similar, other things are happening. In the Narwapahad mines imported machines worth over Rs. 10.000 are missing. There is no police report. Parliament again is not told. If you look into it, something generally is also wrong. I have given specific instances. It is the tip of the iceberg. There ha\e been frequent breakdowns at Tarapur. There has been a north-south riot in Ranapratap Sagar. India's position in the atomic power world has declined. In 1956 we held the eighth position. In 1969 or 1970 it dropped to the 11th position. Today it is in the 13th position. There are only 14 countries which are considered to be worthy of possessing atomic-power in the world. This is the fate of our country. When Chou En-lai visited the Atomic Energy Commission in Bombay in 1957 be said India was way far ahead of China. Today we are far behind. I would like to draw the attention of the the Department of Atomic Mineral-. AMD for short. This is the De-

• charge of Jadaguda, Narwapahad and many other mines which deal

an ore. Now, the AMD headquarters are in Delhi. It is supposed to service all the laboratories and mines connected v. with the ore.

Today all the units are in Northern India. But it has now been decided that the entire Departmental headquarters will be shifted to Hyderabad. This is 'very surprising when all the units are in Northern India. And this arbitrary decision which : no reflection in the Budget has been taken to shift the headquarters to Hyderabad. An Unstarred Question No. 4366 was asked in the Lok Sabha and in reply it was said that in order to centralise this Department, in order to have interaction with the scientific community, this whole Department whose headquarti in Delhi is being moved to Hyderabad. The employees of the AMD are on a strike. There is total dissatisfaction. I have visited the AMD. The scientists' woves, the employees' woes, are not being properly represented. Even the Minister is not being told the real position. I met the Chairman of the Atomic Energy Commission and asked him, "The employees are on Iharna. What is the reason?" 1 did not want to inform Parliament. I thought that this could be settled without publicity. He said to me. "Only a handful of people are on strike." And since I am a Jana Snnghi. 1 was told "The Naxalites arc creating trouble." Then I said. "If a CPM had come to meet you, you would have told him that the Jana Sanghis are creating trouble." I want the Minister to give attention to the general malaise of the Atomic Minerals Department. The employees are on a strike

Now, 1 am willing to place on the Table a copy of the document 1 have got here. It is a communication from the Deputy Secretary to Shri Padmanabhan. It says—

"D.O. Confidential. Department of Atomic Energy.

With reference to your letter D.O. No...... dated the 1st March, 1974, I enclosed a brief for the use of the Prime Minister during the Budget discussion in Parliament regarding the AMD.".

What does he say there? This is a brief provided to the Prime Minister on winch basis the Prime Minister is to inform Parliament. It says—

"The Atomic Energy Minerals Division whose headquarters are in Delhi have now been shifted from Delhi to Hyderabad and will start functioning from the coming year."

The employees are on dharna. The Prime Minister has been briefed to tell Parliament that this Department has also been moved to Hyderabad. Sir, atomic energy is an extremely important branch. Problems have arisen out of the Atomic Minerals Di\i-sion. There is suicide taking place; scientist is missing, uranium is being smuggled. And the Minister here is totally oblivious. He is not able to tell Parliament what the real position is. I think the problem is. both the Minister and the Prime Minister who happens to be Minisler of Atomic Energy, neither has the time nor the understanding of atomic energy. And with due deference to everybody in this House I would suggest that the best solution to stop this rot, this decline, is that the Prime Minister should offer her resignation from the Atomic Energy Department and someone with more time and more inclinations should take it up so that this problem can be settled.

SHRI K. C. PANT ; I am afraid that until the lana Sangh wins in an election and forms a Ministry, we shall not be able toave a Minister for Atomic Energy. who will perhaps meet with the approval of Mr. Swamy...

SHRI SUBRAMANIAN SWAMY : From your side.

श्री **राजनारायण**ः यह क्यां हे ? वह के० सी० पन्त के लायज जवाब नहीं है।

SHRI K.C. PANT : आपको थोड़े दे रहा ह I would have thought that Mr. Swam would have been happy that the Prim Minister is giving her personal attention t this Department . .

SHRI SUBRAMANIAN SWAMY : That is my complaint that she is not.

SHRI K. C. PANT : . . . which facilitates the functioning of the Department to a great deal.

SHRI KR1SHAN KANT (Haryana) : That shows the importance the Government attaches to this Department.

SHRI K. C. PANT : It shows the importance the Government attaches to this particular Department. I would have thought that he had welcomed this, since, particularly according to what he has said, he is taking a great deal of interest in this particular subject. Sir. so far as the statement I made earlier was concerned. I think he mistook me to say that 100 tonnes of uranium metal would be required. 1 said uranium concentrate. What has been ,in fact, found in these bags is that this concentration-subject to final analysis that we have not yet got-is lower than that of the concentrate. Mr. Swamy would probably be knowing that the uranium ore found and processed in this country is actually lower in grade than the uranium processed abroad. I do not want to reveal for security reasons what percentage it is I think he would appreciate this fact rather than criticising.

Now, Sir, on the question of Dr. Sar-kar's disappearance in October,] have checked up on the latest position about this. I find that the I. G. Bihar has been approached and they are pursuing this matter. The C.I.D. (Missing Persons Bureau) had been going into this earlier. Later on a case has been instituted by the Jamshedpur police and they are investigating this particular case. I do not think I need go further into this except to state that Dr. Sarkar is a Geologist who was not connected with the operations in Jadnguda directly with the Uranium Corporation. He was a Geologist of the Atomic Energy Commission, Minerals Department, but not in the Corporation. So I cannot say whether there is any link between these two. But if Prof. Swamy looks to a reply given earlier on April 17. 1974 on this subject he will find that Dr. Sarkar had stated that he had to go home due to some urgent domestic trouble. That was the reason given by him. But he did not report hack to duty. So this is the factual position until investigation reveals anv connection between the two, no connection is obvious or apparent at the present stage.

[SHRI K. C. PANT]

About other matters-suicide, equipment and spare parts missing from some places in Tarapore, breakdowns and so on-1 really cannot say anything now partly because it does not arise from this question . . .

SHRI SUBRAMANIAN SWAMY ; It does arise.

SHRI K. C. PANT : I think he has to decide whether it does or does not arise. The Member has had his say. I am submitting to you that possibly it does not arise. Therefore, if he is wanting to get information on all these subjects, then perhaps if he could table a separate question, I would be very happy to give him the answer.

SHRI J. S. ANAND (Punjab) : I am sorry to find that the stand taken by the hon'ble Minister is a very, very complacent one. He has tried to connect the disappearance of Dr. Sarkar from the day on which newspapers have reported. But his own wife has alleged that his disappearance is very much connected with the smuggling activities of the gang which was responsible for smuggling uranium ore to Pakistan and China. One strange thing is that Dr. Sarkar's disappearance on October 28we heard about it in newspapers on March 25 and within two weeks we also came to know of the disappearance of five-kilogram bags of uranium powder and yellow cake-was kept secret. The disappearance of uranium powder bags and yellow cake, happened more than ten days ago.

Now, this specific thing has originated from the place where this occurrence took place. This camp where he was working as a junior Geologist is dealing with uranium ore. Whether the scientist was or was not connected with the establishment which he mentioned it is specifically staled that it is the uranium ore that is being worked upon there. In this context, through you, Sir, I would like to draw the attention of the House to the fact that during the last few months in many more places in India.

[RAJYA SABHA] to a matter of Urgent Public 88 Importance

uranium finds have come to be known. If you look through the past two months' newspapers, you find that in Himachal Pradesh, Rajasthan, U. P., Jhartsi, Bihar, Madhya Pradesh, Meghalaya and kutch, in so many places, uranium ore has been found. And uranium is so important. Re cently Members must have seen in the newspapers the claim of an Israeli scientist that uranium can be enriched through beams and 60 per cent purity can be achieved, when for making bombs, etc., only 4 per cent purity is required. Now that the country is coming up with more and more new finds of uranium, the Gov ernment should take a more serious view of the situation. I would like to draw the attention of the House, through you. Sir, to a report in the "Economic Times" about how the U.S. itself is interested in sharing our processes of enriching uranium and purifying uranium. It can be said, as the hon. Minister said, that our ore c mtent is somewhat less, but that is only compara May be in Canada the tive. te

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is better. But the quantities that are coming up .and the importance of uranium, espe cially when there has been a break-through in enriching uranium through laser beams, make us think that we should take very serious note.

Then I am surprised that the hon. Minis ter has said that he was going to make some purchase and he disappeared. The definite allegation is that he was .cry much in Jamshedpur and he was goina; home in a jeep and he was followed. Have yon checked about the story of this gang? His poor wife says that this gang is connected with his disappearance and this ;;ang has been operating for a pretty long time. So 1 would say that the Gov ernment should take this thing much more seriously. The situation war rants it. And I am surprised that even ten days after this, the final analysis is not available. The hon. Minister is not defi nite; he is just trying to palm it off as some sulphur powder instead of giving a final reply whether it was uranium ore or not. I would also like to say that it is a

serious matter that when we are kept in the dark, our neighbours who are not very happily placed regarding us, though I would wish it otherwise—China and Pakistan should know much more about it and definitely it should be that this very precious ore is being smuggled to these two countries.

SHRI K. C. PANT : Sir, the Calling Attention notice was admitted yesterday. I was told about it yesterday and I got in touch with the Chairman of the Atomic Energy Commission yesterday itself. He has tried to get the latest information from Jamshedpur. He told me that the lines were out yesterday and I have not got the people there. Nevertheless, I have been scrupulous in giving all the information I had to the House. So there is no question of the Government not taking it seriously. But I do think that an unnecessary scare should not be created without any basis. And in a matter like this, if an unnecessary scare is created, then all over the country it has a certain repercussion. That, I think must be avoided once we find that there is really no basis for such an unnecessary scare.

SHRI J. S. ANAND : How do you say there is no basis?

SHRI K. C. PANT : From the facts known, which I have already stated, there does not seem to be any basis. In the meantime, investigations are continuing and the IG, Bihar, has sent a team from Patna for interrogation of those people who have been arrested. The State CID is involved. If the State Government wants the CBI to be associated, it can ask for the association of the CBI and we will consider that also favourably.

SHRI J. S. ANAND : Why wait for them to ask you?

SHRI K. C. PANT : Usually the CBI is sent only when the State Governments ask for the CBI. That is the normal practice. With regard to the other question,

to a matter of Urgent Public Importance

with your permission, I would like to read out the answer to a question relating to the disappearance of this geologist.

The answer was—

"Shri Swapna Kumar Sarkar, Scientific Officer of the Atomic Minerals Division who was posted at Turam-dih Geological Exploratory Camp near Tatanagar, proceeded on casual leave on 24th October, 1973 stating that he had to go home due to some urgent domestic trouble. Shri Sarkar did not report back for duty thereafter. On receipt of information that Shri Sarkar had actually not reached home, the matter was reported to the police. Police investigations are in progress."

These are the facts that are known and unless any fact is known which would connect his disappearance with this recovery of 5-1/2 kgs powder some of which is alleged to be sulpher, I do not think I should establish this link here in the (louse. Unless I have some ground, I cannot do so. . .

श्री ग्रोउम् प्रकाश त्यागी (उत्तर प्रदेश): उपसभा-पति महोदय, अभी ग्राज ही सरकार की पत्नी का स्टेट-मेंट है ग्रीर उन्होंने कहा है कि वह यूरेनियम की स्मगलिंग के खिलाफ थे ग्रीर बहुत ज्यादा सख्ती से व्यवहार करते थे कन्ट्रोल करते थे। इस लिए उन को डाउट है कि स्मगलस ने उन को किडनेंग कर लिया होगा।

SHRI K. C. PANT: While investigations are going on, again it is very difficult tor me to say anything. Here the entire thrust seems to be that this powder wa3 recovered from the Jaduguda mines or the milling plant there whereas this gentleman had nothing to do with Jaduguda mines or the milling plant. He was engaged in geological investigations. So the two are not strictly connected. This is what I submitted earlier. Now, regarding the new finds of ore, uranium, etc. reported in the press and the security arrangements connected with those finds, so far as uranium ore itself

[Shri K. C. Pant)

is concerned, if it is of very low grade, a long process has to be gone through before it becomes utilisable for weapon production purposes which I have hinted at in my first reply. So all these things have to be kept in their proper perspective. And the fact that 5-1/2 kgs of some very low grade material is found should not cause any unnecessary concern. At the sametime if it is indicative of other leaks that are taking place, we should certainly tighten security measures to see that that does not happen. That we shall certainly do.

SHRI SUBRAMANIAN SWAMY : That has precisely connected it to all other events. I asked the Minister to make a statement on that. But he refused to do so.

श्री रबी राय (उड़ीसा): उपसभापति महोदय, मैं मंत्री महोदय को बताना चाहता हूं कि बिहार में एक खबर निकली थी कि कुछ समय पहले कि एक महिला गायब हो गयी और उस का कोई पता नहीं लगा, उस का उन को ध्यान होगा, धाज मैं मंत्री महोदय से जाग्रह करना चाहता हूं कि सपन सरकार की पत्नी का जो बयान निकला है वह घटना प्रक्तूबर की है और झभी तक सरकार के पास उस बारे में कोई सूचना नहीं है तो मैं उन से प्रनु-रोध कबंगा कि सुखो मोटो यह मामला वह सी०वी० बाई० को भेज दें और सपन सरकार की पत्नी का जो बयान निकला है उस के बारे में खोज करायें।

दूसरे में आप की अनुमति से मंत्री महोदय से दूसरा एक अनुरोध करना चाहता हूं। बैसे यह नियम के अनु-सार तो नहीं है क्योंकि एटामिक डिवीजन के बारे में स्वामी जी ने जो सवाल उठाये थे उन के बारे में उन्होंने कह दिया कि वह नियम के अनुसार उठते नहीं हैं, लेकिन मैं उन को बताना चाहता हूं कि धप्रैल 11 से 400 कर्म-चारी यहां हड़ताल पर हैं इसलिए कि उन का दफ्तर सरकार ने फैसला कर लिया है कि दिल्ली से हैदराबाद तब्दील कर दिया जाये। उन को कोई कारण नहीं बताया गया। यहले दिल्ली उनका हेडक्वाटर था इतने साल से, अब क्या कारण है कि सारे का सारा दफ्तर हैदराबाद कर दिया गया है। तो 40 0र्क्सचारी 1 1 अप्रैल से हड़ताल पर हैं। तो मानवता के नाते मैं पन्त जी से

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अनुरोध करूंगा कि उस का कारण वे सदन को बतायें उन का एक संगठन है, उन के सभापति है, मंत्री हैं, उन से पंत जी मिल सकते हैं और कोई वातलिाप चला सकते हैं। तो मैं आप के द्वारा पन्त जी से अनुरोध करुंगा कि इस बारे में वह हाउस को बतायें और चार सौ कर्मचारी एटामिक डिवीजन के जो हड़ताल पर हैं उन के बारे में वह मानवता की दुष्टि से कुछ विचार करें।

श्री के o सी o पन्त : जैसा कि मैंने पहले कहा था जहां तक मामने को सी o बी o ग्राईo को मेजने का प्रक्र है सरकार साहब के लापता होने के बारे में, उसमें केन्द्रीय सरकार तभी हस्तक्षेप कर सकती है या उस को तभी भेज सकती है जब राज्य सरकार उस के लिए कहे या उस के लिए कोई महायता मांगे ...

श्री रती राध: यह आप के कमंचारी हैं।

श्री के० सी० पन्स : लेकिन राज्य सरकार आम तौर से हम से कहती है। लेकिन मैं पूछूंगा राज्य सरकार से। अगर उन को महायता की आवश्यकता होगी तो हम जो भी सहायता वह मांगेंगे देंगे चाहे वह सी० बी० माई० की हो या दूसरी हो भीर हम सहायता देने में कोई करार नहीं रखेंगे। आप ने कहा है तो हम उन से पूछ लेंगे कि उन को सहायता की आवश्यकता है या नहीं है। जहां तक दूसरा प्रथन है उसमें आम बात यह है कि मात-नीय सदस्य इक्सर यह बात कहते हैं कि दिल्ली में बहुत ज्यादा भोड़-भाड़ हो गई है इसलिए यहां के दफतरां को दूसरी जगहों में भेजना चाहिए। यह राय इस सदन में भी कई बार व्यक्त की गई और दूसरे सदन में भी की जई और आप सब भी इस राय से सहमत होंगे ...

- श्री राजनारायण : हम तो महमत नही है। 🛛 🦻
- श्री के० सी० पन्त आज नहीं हैं ...
- श्री राजनारायण: मंत्रियों की भीड़ ज्यादा है।

श्वी के० सी० पन्तः दपतरों की भीड़ भी काफी है। जब कभी ग्राप कहेंगे तब मैं धापको याद दिला ढूंगा। उपसभापति जी, जहां तक इस प्रक्ष्न का ताल्लुक है मैं बताना चाहता हूं कि मैं एडमिनिस्ट्रेटिव चार्ज में नहीं हूं इस डिपार्टमेंट के। मैं तो केवल पालियामैन्टरी कामों को ज्यादा देखता हूं प्राइम मिनिस्टर के इसलिए इसकी मुझे पूरी जानकारी नहीं है। अगर मुझे जानकारी पूरी होती तो मैं बड़ी खुणी से घापको जानकारी दे देता।

MR. DEPUTY CHAIRMAN : Shri Niren Ghosh.

श्री वीरेन्द्र कुमार सखलेचा (मध्य प्रदेश): मेरा एक प्वाइंट स्नाफ स्नाइंर है कि स्नाटोमिक एनजों से संबंधित है यह कालिग एटैन्जन तो क्यों नहीं प्राइम मिनिस्टर मौजुद हैं जिनके कि एडमिनिस्ट्रेटिव चार्ज में हैं। मंत्री जी कह रहे हैं कि मुझे पूरी जानकारी नहीं ŧ...

MR. DEPUTY CHAIRMAN: He has come prepared with the matter under notice. What he could have answered, he has answered. But he is expressing his inability because he is only responsible for the Parliamentary work.

SHRI K. C. PANT : This is not related to the question before the House. It is not part of the subject matter of the Calling Attention Motion. It was out of courtesy to Shri Rabi Ray that I said that if I had known it, 1 would have put it before the House. As a matter of courtesy to the House I said so. But I can only come prepared for the matter which is raised in the Calling Attention Notice.

श्री **राजनारायण**ः मेरा प्वाएंट ब्राफ ब्राइंर है। मैं बडे झदब के साथ श्री के० सी० पंत जी से जापके हारा एक प्वाएंट आफ आईर की अनुमति लेना चाहंगा। वह कहते हैं कि इस विषय से संबंधित नहीं हैं तो क्या उन्हीं कालिंग एटैन्शन के प्रश्तों का उत्तर देंगे जो उनके पास ग्रहार-ग्रहार लिखा रहेगा और क्या उससे चलग हम सवाल नहीं पूछ सकते ? यह युरेनियम की चोरी से संबंधित सवाल है और अगर हमारी दुष्टि में यह है कि चंकि दफ्तर यहां से ट्रांसफर हो रहे हैं इसलिए चोरी हो रही है तो क्या हम इसको नहीं पूछ सकते ?

श्री उपसभाषतिः इसका उत्तर में दुंगा।

श्रो राजनारायणः मेरा कहना यह है कि एक चीज जो रिलेवैन्ट है ग्रीर इनके ड्रापट्स नोट में लिखा हब्रा ð :

The headquarters of the Division has been shifted from New Delhi to Hyderabad.

ओ के० सो० पन्त : कि स ड्रापट में है ?

[30 APRIL 1974] to a matter of Urgent Public 94 Importance

श्री राजनारायणः 30 मार्च, 74, सी० के० जोसफ, डिप्टी सेवेटरी ने लिखा है:

Dear Shri Patimanabhan,

With reference to your D.O. 151/74, Budget, dated . . .

Let me answer your Point of Order.

श्री उपसभावति : देखिए, जो कालिग एटैन्शन से कनैक्टेड सवाल हैं वह तो ठीक हैं लेकिन जो लेबर का मामला है वह सैपरेट मामला है। It is not directly connected, not even remotely connected. But you arc trying to connect it. 1 can understand your anxiety in trying to connect it . . .

श्री राजनारायएा हम कोणिश नहीं कर रहे हैं, श्रीमन । के० सी० पन्त ऐसे व्यक्ति को जिनको राष्ट्र-भक्ति से म्रोत-प्रोत होना चाहिए।

MR. DEPUTY CHAIRMAN : You cannot expect the Minister to accept your point of view.

श्री राजनारायण: ... वे इस सवाल को टालें नहीं यह कह कर कि आइम मिनिस्टर से संबंधित हैं, मैं डाइरेक्ट्ली इससे गंवंधित नहीं हूं। मुझे आण्चयं है क्वोंकि के॰ सी॰ पन्त को मैं जानता हं, उनकी निष्ठा में हमको सक नहीं क्योंकि वे कम्यनिस्ट तो हैं नहीं।

MR. DEPUTY CHAIRMAN : Yes, Mr. i Ghosh

SHRI SUBRAMANIAN SWAMY: Sir, on a point of order.

SHRI NIREN GHOSH (West Bengal): Mr. Swamy, if everybody gets up Jike this, how can I speak ?

SHRI SUBRAMANIAN SWAMY: All right. I concede. You can proceed.

SHRI NIREN GHOSH : Sir. I would like to know from the honourable Minitser whether uranium has been smuggled out of the country before, if not in this case now. Has it ever been taken out of the country ? Has it ever taken pluce ? This is my first question.

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[Shri Niren Ghosh]

Secondly, Sir, do we share our own secrets with regard to uranium processing, etc. with the countries with which we have collaboration agreements and, if so, are they in the know of these secrets and which are those countries that are in the know of these secrets ? Can it not be a fact that the CIA keeps a check on ail sorts of things connected with uranium processing for the development of atomic energy in any part of the world and is working like the Mafia gang'.' Can it not be that they are also vitally interested since till some time before the CBI or whatever may be your agency, had a tie-up with the American agency, since there was the intelligence tie-up between New Delhi and Washington ? I say this because the officers used to be sent there and perhaps it is being done now also. Now, the smuggling gang has been operating here for a pretty long time. How is it that it could not be checked so far ? This is the moot question. How is it that it could not be checked even near the uranium deposits? As regards Dr. Sarkar, his wife does not say about the domestic trouble. But that is what you have given. She has not said that because of domestic trouble her husband has left any such statement. At least, Sir, Dr. Sarkar's wife should have known this fact and she has appealed to the Prime Minister who is in charge of the Atomic Energy Department to see that at least her husband is located and she suspects that he has fallen a victim to this smuggling gang. Now, I would like to ask you, Mr. Pant, whether, when you complete the inquiry on all those questions which you have not been able to cover here, you will come forward on your own to make a full statement before the Parliament. This is my question because we should also know the full facts. Then, I do not know why the Office has been shifted to Hyderabad suddenly. The labour issue is another matter. But the question now is why the Department of Atomic Energy has been suddenly shifted from New Delhi to Hyderabad, not even near the uranium deposits. This is a thing which I fail to understand and this decision of the Government I fail to understand and such

decision do not help anybody. Therefore, 1 would request the Government to reconsider the whole question of shifting the HQs of this Department from New Delhi to Hyderabad.

SHRI K. C. PANT : Sir, on the question whether it has been smuggled out or not, what has been recovered on the 21st and 22nd April was not smuggled out and has been recovered only in the country and while the investigations are going on, I cannot say exactly what the intention of those persons was and I think we should await the results of the inquiry before coming to any conclusion on this matter. But I have tired to put it in the proper perspective so that the magnitude of Hie problem can be seen in proper light.

Now, so far as the question of the collaborators' handing over the secrets to us is concerned, those countries with whom we have collaboration arrangements are countries which give us the know-how and it is on the basis of that know-how that we set up our units and so, they do know the secrets of the plant that they supply to us, and the knowhow they give us. I do not think there is any particular matter of concern in this. So far as intelligence tie-up between India and U.S.A. is concerned, I am not aware of this. From the little knowledge I had in the Home Ministry, 1 am not aware of any such tie-up.

He said that the smuggling gang was not checked. First of all, I am not aware whether there is a smuggling gang. I am sure about the facts which I have placed here and if on further enquiry, something else comes up, I shall deal with the question at that time. My hon. friend has asked for a full statement after the enquiry is completed. I shall come to the House with full statement after the enquiry is completed so far as it is relevant to this question.

श्री नवल किशोर (उत्तर प्रदेश):श्रीमन्, पन्त जी ने कहा यह कि जब कल कालिंग अटन्शन नोटिस दिया गया तब उनको पता चला। उसके बाद उन्होंने इनफारमेअन इक्ठों की श्रौर जो इकट्ठी हो सकी

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वह उन्होन हमको दे दी। मैं यह जानना चाहता ह कि जब यह बाकया 21 अप्रैल का था तो पन्त जी की नालेज में कब आया ? क्या उस कालिग अटैन्शन नोटिस देने के बाद उनको पता चला कि इस सरह का कोई वाकया उस क्षेत्र में हो गया है और उसके बाद उन्होंने उसकी जांच कराई ? मैं, श्रीमन्, उनसे इत्तिफाक करता हूं कि कोई स्केयर पैदा करने की बात नहीं है लेकिन वे इस बान से इत्तिफाक करेंगे कि ब्रगर स्मर्यालग यरेनियम का चीन और पाकिस्तान के लिए हो तो वह स्केयर की ही बात नहीं है बल्कि कन्ट्री की सीक्योरिटी को बात भी है और यह खतरनाक भी है। उन्होंने अपने जवाब में कहा कि बामी यह एस्टेव्लिश नहीं हवा है कि स्मगलिन गेंग था था नहीं, वे यह भी नहीं कह सकते कि स्मगलिंग गैंग नहीं है । मैं जानना चाहता हं कि क्या इससे पहले भी कोई णिकायत ग्रापके पान ऐसी ग्राई कि युरेनियम कन्सेन्हेट या युरेनियम पाउडर की कोई चोरी उम जगह पहले हुई या नहीं ? तीसरी बात उन्होंने यह कही "ग्राई०जी०पुलिस इज बीइंग एप्रीच्ड" अगर मैंने उनके मब्बों को टीक सुना। मुझे इससे बड़ा ताञ्जूब हुया। उस इंजीनियर को गायब हुये 6 महीने हो गये । मैं जानना चाहता हं कि ग्रापकी तरफ से ग्राई० जी०पी०विहार को कब एप्रोच किया गया कि वे उसका इनवेस्टीगेशन करें ? आज एक बात साफ है कि उसकी वाइफ ने यह कहा है, अखवारों में आया है कि चुंकि एटामिक एनजी डिपार्टमेंट प्रधान मंत्री के सीधे कल्दोल में है, नियंवण में है, उसने इस बात की अपील की है कि वे इस स्मगलिंग गैंग को पकड़ें झौर उसके हसवैंड को टेंग बाउट कराने में मदद करें। उन्होंने यह भी कहा है कि 24 तारीख को बह देखा गया था। मैं यह नहीं जानता क्या उसकी बाइफ ने अपील की है डाइरेक्टली प्राइम मिनिस्टर को । प्राइम मिनिस्टर को गैर-हाजिरी में पन्नडी पालियामेंटरी मामलात भी देखते हैं। क्या ये इस बात को कोजिश करेंगे कि ज्यादा जोर के साथ उसको टेंस बाउट करने की कोशिश की जाय ?

श्री के० सो० पम्तः उपसभापति, जी, मुझे इस का पता एक-दो दिन पहले लगा था। लोक सभा में भी किसी ने इसका कालिंग ब्राटेंगन नोटिस दिया था, लेकिन, जैसा मैंने कहा, कल ही मुझे पता चला कि यहाँ सदन में कालिंग ब्राटेंगन नोटिस आयथा। जैसा मैंने कहा, जितनी जानकारी हो सकती थी, वह मैंने दी। इस जानकारी में 16 RSS/74-4

to a matter of Urgent Public 98 Importance

कोई कमी इस स्टेज में मुझे नहीं लगती। यह जो नोटिस दिया गया इससे पहले इस बाकया का इल्म मुझे हो चुका था, शायद एक दिन पहले क्योंकि एडमिनिस्ट्रेटिब पेपर्स मेरे पास नहीं जाने।

जो मैंने कहा कि स्केयर नहीं करना चाहता हूं, उसका मैं कुछ व्यौरा बनाऊं। यूरेनियम कन्सेन्ट्रेट में ज्यादा यूरेनियम का परमंटेंज होता है यमुकाबिले उसके जो जो पकड़ा गया। यूरेनियम कन्सेन्ट्रेट में से मेटल निकालते हैं, फिर उसके बाद पयूएल फंब्रीकेट किया जाता है, भ्यूएल बनाने के बाद रिएक्टर के अन्दर रखते हैं, उसमें प्लूटोनियम बनाने हें, उसको निकालने के बाद प्लूटो-नियम मेटल बनाया जाता है। उसको प्रासेम करके इस लावक बनाया जाता है कि बाम्ब में इस्तेमाल करें। तो यह सारा प्रोनेस करना पड़ता है। जो साढ़े पांच किसो ग्राम किसी चीज को पकड़ा गया है तो यह जरा सा पर्सपेक्टिव है। ऐसा लगता है कि इस पर्स-पैक्टिव में बहुत छोटी सी क्वांटिटी है। बह इस तरह की चीज के लिये इस्तेमाल होने लायक नहीं लगता।

SHRI SUBRAMANIAN SWAMY: Sir, if five kgs. has been caught, how much has been uncaught; if 1 may use that expression?

श्री के o सी o पन्त : If I knew that, it would be Caught. जो ग्रापने कहा कि आई o जी o बिहार को अप्रोच किया गया, आई o जी o बिहार को कल भी आप्रोच किया गया। मैंने यह कहा कि कल धी र प्राज में भी अप्रोच किया। आई o जी o बिहार से हम परक्ष्यू कर रहे हैं। यह मैंने रवी राय से भी कहा कि उनसे पूछताछ की जायगी। अगर वह चाहते हैं कि सी o बी o आई o को हम भेजें तो उल्प भेजेंगे।

MOTION FOR ELECTION TO THE COMMITTEE ON PUBLIC UNDER-TAKINGS

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIMENTARY AFFAIRS AND IN THE MINISTRY OF